NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/239/ (IB)/2017

NAME OF THE PETITIONER(S)

: WUHAN RESEARCH INSTITUTE OF POSTS & TELECOM

NAME OF THE RESPONDENT(S)

: HTL LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

S. Sai Present

Advocali and for Responder

ORDER

Matter is called. No representation on behalf of the Petitioner. Counsel for Respondent present and filed memo. It is taken on record without prejudice to the rights and contention of the Respondent. Matter is adjourned for the presence of the Petitioner failing which appropriate order will be passed. Put up on 23.11.2017 at 10.30 A.M.

- Sel-

MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)